

Annual Return Form

Ministry/Department/Organization: Ministry of Law & Justice, Legislative Department, New Delhi.

Year: 2009-2010 (upto March,2010)

		Progress in 2009-10			
	Opening Balance as on 01/04/2008	Received during the Year (including cases transferred to other Public Authority)	No. of cases transferred to other Public Authorities	Decisions where requests/appeals rejected	Decisions where requests/appeals accepted
Requests	-	447	252	-	195
First Appeals	-	33	-	-	33

No. of Cases where disciplinary action taken against any Officer	0	
No. of CAPIOs designated	No. of CPIOs designated	No. of AAs designated
1	1	1

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No. of times various provisions were invoked while rejecting requests													
Relevant Sections of RTI Act, 2005													
Section 8 (1)										Sections			
a	b	c	d	e	f	g	h	i	j	9	11	24	O
0	0	-	0	0	0	0	0	0	0	0	0	0	0

Amount of Charges Collected (in Rs.)		
Registration Fee Amount	Additional Fee & Any other charges	Penalties Amount
2540	832	0